

Government of Jammu & Kashmir Department of Disaster Management, Relief, Rehabilitation & Reconstruction (DMRRR)

Civil Secretariat-J&K, Srinagar/Jammu

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Notification

Jammu, the 27 of March, 2025

S.O 74. In exercise of the powers conferred by section 78 read with section 2 (s) of the Disaster Management Act, 2005 (Act No. 53 of 2005), the Lieutenant Governor of Jammu and Kashmir, is pleased to direct that following amendment shall be made in the Jammu and Kashmir Disaster Management Rules, 2007; namely;

In rule 3, for sub-rule (1), the following sub-rule shall be substituted; namely:-

"(1) The State Disaster Management Authority, with such powers and functions as defined under Section 18 of the Act, shall comprise of the following:-

(i)	Chief Minister	Chairperson (ex-officio)
(ii)	Deputy Chief Minister	Vice-Chairperson
(iii)	Minister for Health and Medical Education	Member
(iv)	Minister for Jal Shakti Department	Member
(v)	Minister for Agriculture Production	Member
(vi)	Minister for Food, Civil Supplies & Consumer Affairs.	Member
(vii)	Chief Secretary; J&K	Chief Executive Officer (ex-officio)
(viii)	Administrative Secretary, Department of Disaster Management, Relief, Rehabilitation and Reconstruction.	Member-Secretary

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti), IAS

Principal Secretary to the Government

No. DMRRR-ER/107/2024 (CC: 7604825) Dated: ユュ.03.2025

Copy to the:-

- 1. All Financial Commissioners (Additional Chief Secretaries), Union Territory of Jammu & Kashmir.
- 2. Additional Chief Secretary to the Hon'ble Chief Minister.
- 3. Vice Chairman & Director General, J&K, IMPA and RD.
- 4. Director General of Police, J&K.
- 5. Joint Secretary (JK&L), Ministry of Home Affairs, Govt. of India.
- 6. All Principal Secretaries to the Government.
- 7. Principal Secretary to the Hon'ble Lieutenant Governor.
- 8. Principal Resident Commissioner, Govt. of J&K, New Delhi.
- 9. Additional Director General of Police CD, HG, SDRF, J&K.
- 10. All Commissioner/Secretaries to the Government.
- 11. Chief Electoral Officer, J&K.
- 12. Principal Chief Conservator Forests, J&K.
- 13. Divisional Commissioner, Kashmir/Jammu.
- 14. Inspector General of Police Kashmir/Jammu.
- 15. Deputy Commissioners, Union territory of Jammu and Kashmir (ALL).
- 16. District Superintends of Police (ALL).
- 17. Director, Fire & Emergency Services, J&K.
- 18. Director Information Department, J&K.
- 19. Director Finance, Department of DMRR&R.
- 20. Commandant SDRF 1st Bn Kashmir/ 2nd Bn Jammu.
- 21. Director, Archives, Archaeology and Museums, J&K.
- 22. Heads of Department/Managing Directors/Secretary, Advisory Boards (ALL).
- 23. Registrar General, J&K High Court, Srinagar.
- 24. Secretary, J&K Legislative Assembly.
- 25. OSD/Private Secretary to Hon'ble Chief Minister, J&K.
- 26. General Manager, Government Press, Srinagar/Jammu.
- 27. Private Secretary the Hon'ble Deputy Chief Minister, J&K
- 28. Private Secretaries to all Hon'ble Ministers, J&K.
- 29. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
- 30. Director Meteorological Department, J&K.
- 31. Private Secretary to Chief Secretary, J&K.
- 32. Private Secretary to Principal Secretary to the Government, Department of DMRRR for information.
- 33. Private Secretary to Chairman/CEC, LAHDC Kargil/Leh.
- 34. In-charge website General Administration Department for uploading on the website.

35. In-charge Website, Department of DMRRR for uploading on the department website.

36. Government Order/Stock file.

(Snober Jameel) JKAS
cretary to the Government

Deputy Secretary to the Government

27.03.25